

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 881/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

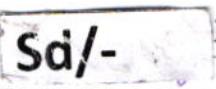
NAME OF THE PARTIES: Hansazone Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

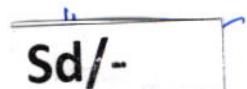
<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	Kenneth Mr. Poh		

ORDER

CSP 877/230-232/NCLT/MB/MAH/2017
CSP 878/230-232/NCLT/MB/MAH/2017
CSP 879/230-232/NCLT/MB/MAH/2017
CSP 880/230-232/NCLT/MB/MAH/2017
CSP 881/230-232/NCLT/MB/MAH/2017


V. NALLASENAPATHY
Member (Technical)

My Petition is allowed vide separate order.


B.S.V. PRAKASH KUMAR
Member (Judicial)